

DATE: 04-05-2020

NOTICE OF LIST OF CONSOLIDATED JUDGMENTS

Take notice that the following matters judgments have been pronounced today i.e on 04-05-2020 and uploaded in e-courts, Visakhapatnam.

S.No.	Case No.	Advocate for Plaintiff / Appellant	Advocate for Defendant/Respondent
1.	AS No.116/16 -	D Dakshina Murthy	VSN Sastry
2.	AS 203/15 -	J Prithivi Raju	DVVR Pratap
3.	CMA 3/19 -	B P Kumari	N Sai Krishna
4.	CMA 4/19 -	B P Kumari	N Sai Krishna
5.	CMA 26/19 -	V Yellaji Rao	Exparte
6.	CMA 32/19 -	J Suresh	V Satish
7.	CMA 50/19 -	DVVR Pratap	N H Akbar
8.	MVOP 301/16 -	L Joga Rao	B V Ramanjeya Rao
9.	MVOP 838/16 -	K Sasi Bushana Rao	VV Someswara Rao
10.	MVOP 972/16 -	B Srinivas	D Siva Prasad
11.	MVOP 1187/16	KVN Murthy	BV Ramanjaneya Rao
12.	OS 15/19	Geetha Bala	Exparte
13.	OS OS 236/09	S Mohan Rao	D Dakshina Murthy
14.	OS 347/08	M Ram Das	M N Aditya
15.	OS 579/13	B Prabhakara Rao	Sudheer Reddy.

XII Addl. District Judge,
Visakhapatnam.